

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**WESTERNZONE BENCH PUNE****AT PUNE .****ORIGINAL APPLICATION NO. 69 OF 2022(WZ)**

SUNIL PHARATE

...

APPLICANT

VS

STATE OF MAHARASHTRA
AND OTHERS

...

RESPONDENTS

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PUNE

DATE: 20/07/2024



ADVOCATE FOR RESPONDENT NO.13

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERNZONE BENCH PUNE

AT PUNE .

ORIGINAL APPLICATION NO. 69 OF 2022(WZ)

SUNIL PHARATE .. APPLICANT

VS

STATE OF MAHARASHTRA

AND OTHERS ..

RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO.13

(M/s Rajaram Babu Patil Sahakari Sakhar Karkhana Ltd)

MAY IT PLEASE THE HON'BLE TRIBUNAL

THE RESPONDENTNO.13 MOST RESPECTFULLY SUBMITS

THAT :-

1. At the outset, it is submitted that, the Affidavit filed by the Respondent No.4 on 6th May 2024 is not admitted by the present Respondent and requires to be discarded. The present Respondent is filing the detailed response to the said Affidavit as well as Affidavit dated 28th November 2023. The Respondent No.13 has filed a reply dated 28th August 2023. The contents therein are adopted and affirmed as part and parcel of the present reply.

2. The Respondent No.13 submits that the Respondent No.13 has operated its Unit in accordance to the permissions granted by the Statutory Authorities. The calculation of the Environmental Damage Compensation amounting to Rs.40,50,000/- is erroneous, and without any substantial evidence against the Respondent No.13 herein. The Respondent No.13 is submitting a Statement filed with the Department of Commissioner of Sugar to demonstrate that it has operated the Sugar Factory in accordance with the permissions received by it from time to time.
3. In the Affidavit dated 28th November 2023, the Respondent No.4 has calculated the Environmental Damage Compensation of Rs.40,50,000/- to be levied upon the Respondent No.13. It is submitted that the Respondent has failed to substantiate that what pollution has been caused by the Respondent No.13 and how the Respondent No.13 is responsible for the incident of fish kill at the site. The Respondent No.4 to 6 has failed to substantiate that there has been destruction of the environment on the part of Respondent No.13 and that no justification of whatsoever nature has been given in the entire Affidavit for levying the said Environmental Damage Compensation.

4. The Respondent No.13 is producing a table of entire crushing season for the last two years i.e. for 2021-2022 and 2022-2023 for the perusal of this Hon'ble Tribunal to demonstrate that the Respondent No.13 has operated within the four corners of the permissions granted by the Statutory Authorities. Copy of the said table is annexed hereto and marked as **ANNEXURE – R-1**. The Respondent No.13 also submits the final manufacturing report to the Commissioner of Sugar, which contains all material particulars for the season. Copy of the said reports for the last two years are annexed hereto and marked as **ANNEXURE – R-2**.
5. The Respondent No.13 furthermore submits that, the incident of fish kill, which has happened has taken place at a distance of 25 km from the Respondent No.13 Unit and there is no justification to show that the present Respondent was responsible for the same. Moreover, the water which is generated in the factory is utilised within the premises for gardening and agricultural purposes. The factory has 43 acres of own land and the water is used within the premises. Besides, there are more than 8,500 trees planted and the water is used for watering the same.
6. Furthermore, it is submitted that the Respondent has addressed a letter dated 11.01.2023 pointing out certain non-compliances. The

Respondent No.13 has addressed a detailed letter dated 17.01.2023 along with the relevant proofs to demonstrate that there was no non-compliance, and that the Respondent No.13 was operating in accordance to the Consent granted by the Respondent No.4.

7. In view of the above statements, it is clearly demonstrated that the Respondent No.13 has never indulged into any sort of activity, which has been destructed to the environment and that there is no justification or evidence submitted by the Respondent No.4 to point out that the Respondent No.13 is responsible for any sort of pollution. Therefore, it is prayed that the case against the Respondent No.13 may kindly be dismissed with costs.

Affidavit in Support of this, is filed herewith

PUNE

DATE : 20/07/2024



ADVOCATE FOR RESPONDENT NO.13

Noted & Registered
at Serial Numbers... 559/2024

20 JUL 2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

Original Application No.69/2022 (WZ)

SUNIL PHARATE

APPLICANT

V/s

STATE OF MAHARASHTRA

AND OTHERS

RESPONDENTS

AFFIDAVIT IN SUPPORT OF REPLY

MAY IT PLEASE THE HON'BLE TRIBUNAL

I, Ramchandra D. Mahuli, adult, Managing Director of the Respondent Nos. 13 having office at Taluka Walwa, District Sangli, do hereby state on solemn affirmation as under: -

1. I say that I am the Managing Director of the Respondent No.13 and am authorized to file the present Affidavit. I say that I am aware of the facts and circumstances of the present case and hence am able to depose the same on oath.
2. I say that the Respondent No. herein has filed the present reply to the Affidavit dated 6th May 2024 filed by the Respondent Nos.4 & 5. I say that the contents of the said Reply and the present affidavit are true and correct to the best of my knowledge, information, belief and the legal advice which I believe to be correct.

WHATEVER stated herein above is true and correct to the best of my knowledge and belief and for the same I have signed hereunder at Rajaramnagar on 20th day of July, 2024.



R. D. Mahuli
Deponent

R. D. Mahuli
Managing Director
Rajarambapu Patil Sahakari
Sakhar Karkhana Ltd. Rajaramnagar,
Tal: Walwa, Dist. Sangli. 415 414.



Solemnly affirmed before me
Shri. R. D. Mahuli
Who is identified before me by M. D. Rajarambapu Patil,
Shri. Sakhar Sakhar Karkhan
whom personally I know. Rajaramnagar

BEFORE ME

SUHAS A. PATIL
ADVOCATE & NOTARY
GOVT OF INDIA REG. NO. 10146
Dhawali, Tal:- Walwa, Dist:- Sangli

Adv. SUHAS A. PATIL
NOTARY REG. NO. 10146
GOVT OF INDIA

A/p. Dhawali, Tal:- Walwa, Dist:- Sangli.
Off: Ground Floor, Hattimam, Shopping Center
Iron Islander Mob. 7568886620 / 9822104802

Noted & Registered
at Serial Numbers... 539
2024

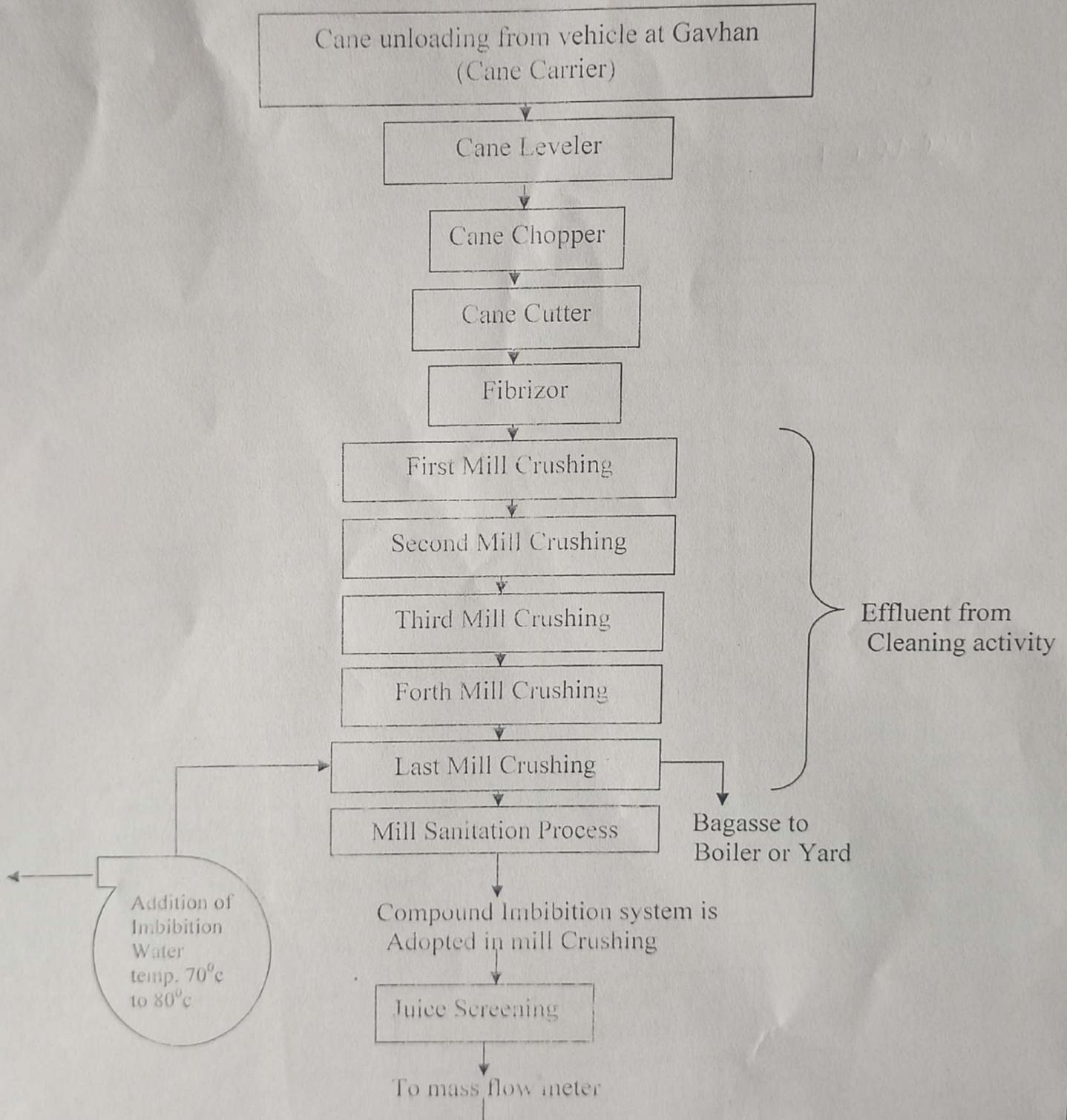
20 JUL 2024

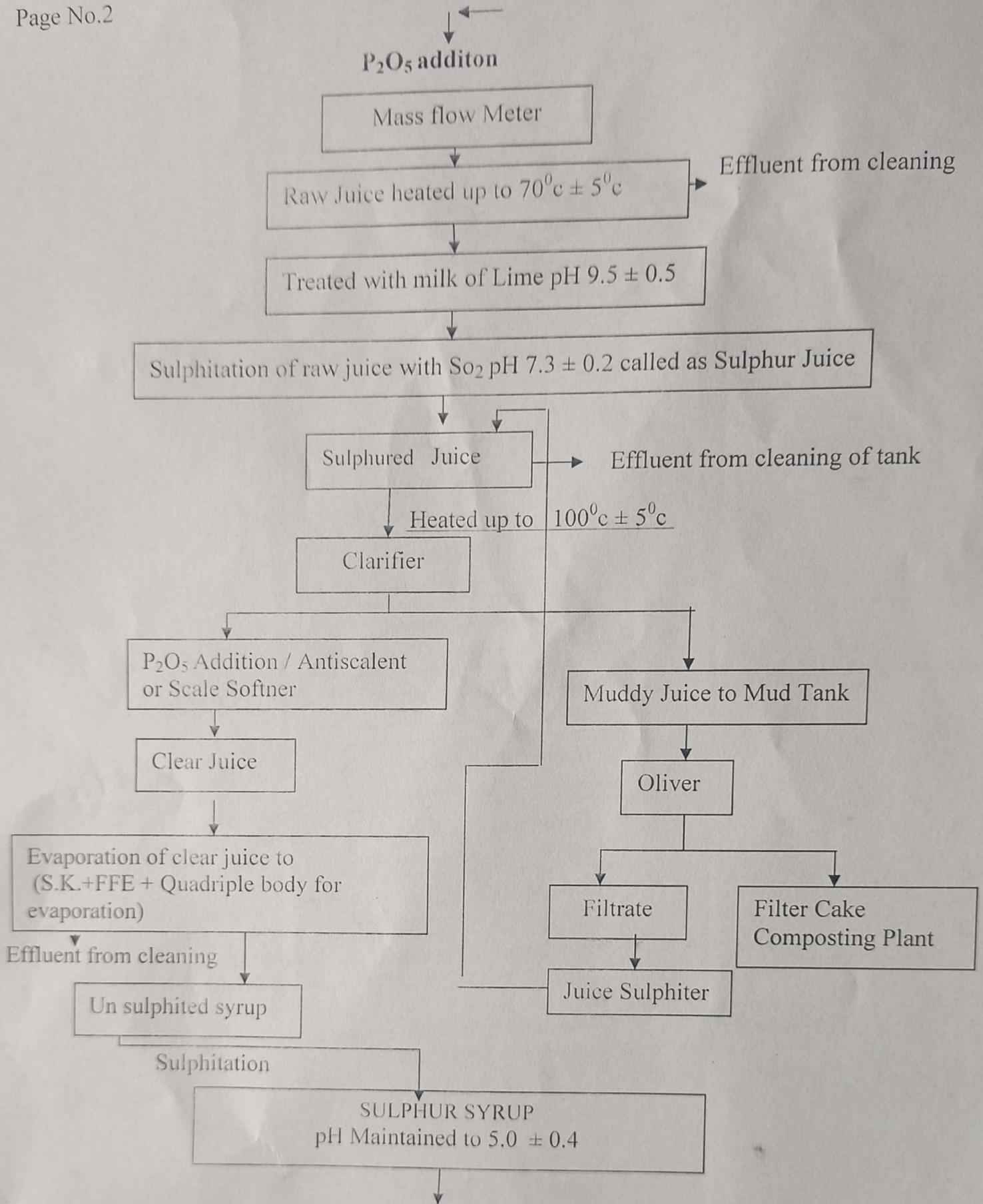


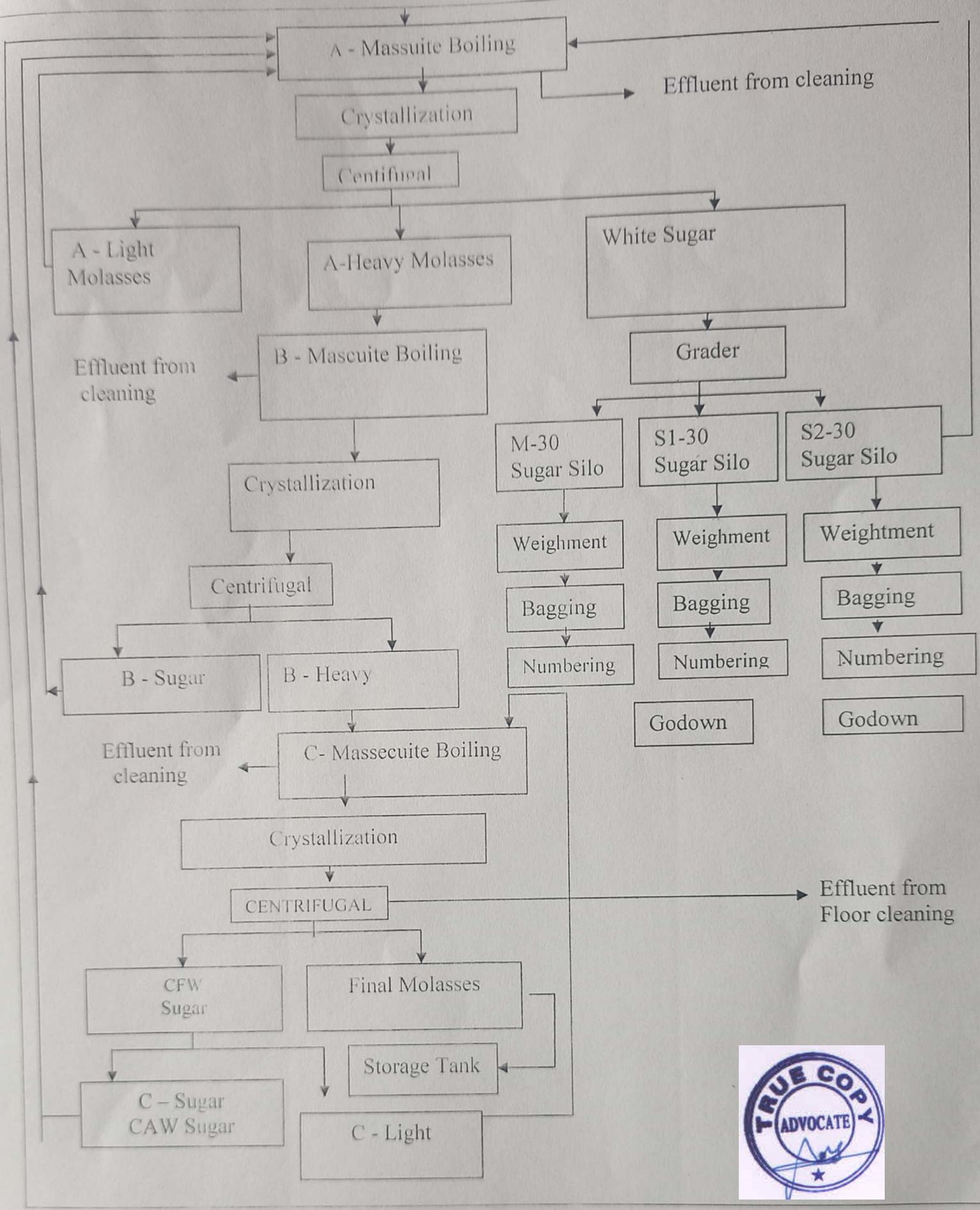
ANNEXURE-R-1

Conditions given in Consent to Operate issued by M.P.C.B.V/s At actual at Rajarambapu Patil Sahakari Sakhar Karkhana Ltd Rajaramnagar – Sugar Unit

Sr.	Particulars	As per Condition in Consent To Operate	At actual in years 2021-22	At actual year 2022-23
1	Sugar Cane Crushing MT/D	<7000	6705.70	6468.23
2	Sugar Production in MT/Month	<27500	23386.29	218912.22
3	Bagasse Production MT/Month	<57084	56710.11	54507.84
4	Molasses Production MT/Month	<8143	5601.14	6033.77
5	Pressmud Production MT/Month	<7958	7882.23	7645.45
6	Power generation MW	<28	24.46	24.28

FLOW DIAGRAM S.S.MILL







ISO 9001 : 2015
Certified Unit



Hon. Jayant Patil

Ex. Minister For
Water Resources And
Command Area Development (M.S.)
Margadarshak
Rajarambapu Udyog Samuh

SUB : FINAL MANUFACTURING REPORT FOR THE SEASON 2022 -2023



**RAJARAMBAPU PATIL SAHAKARI SAKHAR KARKHANA LTD;
RAJARAMNAGAR- UNIT NO.1**

POST- SAKHARALE- 415 414, TAL. WALWA, DIST. SANGLI.(MAHARASHTRA STATE) | Phone :- (02342) 220864, 65, 66, 67 Fax : 02342 - 220869 | Email : rajaramsugar@gmail.com

| Name : WALWA | Code No.: 15501 | Gram : "RAJARAM" Urun-Islampur.

**RAJARAMBAPU PATIL SAHAKARI SAKHAR
KARKHANA LTD., RAJARAMNAGAR.**

POST- SAKHARALE- 415 414. TAL. WALWA, DIST. SANGLI. (MAHARASHTRA STATE)

FSSAI Lic No.: 10017022006731

Name : WALWA
Code No.: 15501
Gram : "RAJARAM" Urun-Islampur.

Phone :- (02342) 220864, 65, 66, 67
Fax : 02342 - 220869
Email : rajaramsugar@gmail.com

No. Mfg. R.T.8 (c) /93/2022-23

Date : 13/04/2023

**SUB : FINAL MANUFACTURING REPORT
FOR THE SEASON 2022 - 2023**

Dear Sir,

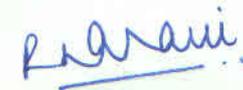
We have pleasure in forwarding herewith our "Final Manufacturing Report" for the crushing season 2022-2023 for your kind persual and reference.

Kindly acknowledge the receipt of the same and send us similar Report of your Sugar Factory for our reference and record please.

Thanking you,
Encl : As above

Yours Faithfully


(S. T. SAWANT)
G.M. Process


(R. D. MAHULI)
Managing Director

747

(1)

CENTRAL EXCISE SERIES NUMBER 76

FORM R. T.8. (C)

(For Central Sugar Factories)

Range : Islampur

Division : Sangli

FINAL MANUFACTURING REPORT FOR THE SEASON 2022-2023

Name and Address of the factory : RAJARAMBAPU PATIL SAHAKARI SAKHAR KARKHANA LTD., RAJARAMNAGAR POST - SAKHRALE - 415414.(ISLAMPUR) TALUKA WALWA, DIST. SANGLI. (MAHARASHTRA STATE)

Registration

No. of factory : SAN / PRG (A) / 3, dated 17 th August, 1968

Clarification

process. : Double Sulphitation

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
1	TIME ACCOUNT		
	Date of Start	02-11-2022 at 10.00 A.M.	03-11-2021 at 07.00 A.M.
	Date of finish	16-03-2023 at 6.00 P.M.	09-04-2022 at 19.00 P.M.
	Gross Season Days (f)	135	158
	Duration of Season (days)(g)	137.35	162.88
	Total Hours Actual Crushed (in Decimal Units)	3021.83	3583.42
	Total Hours Lost	202.16	196.58
	i) Cane Shortage	83.50	76.58
	ii) Engineering	47.25	12.67
	iii) Process	--	--
	iv) Miscellaneous	35.08	--
	v) Co-generation	20.33	27.66
	vi) Rain	--	62.00
	vii) Cleaning	16.00	17.66
2	CANE CRUSHED (in quintals)		
	i) Own Estate Cane	1237.81	1651.61
	ii) a) Members	2575509.19	2887469.24
	b) Non Members Area	5594625.93	6943705.11
	c) Non Members M.S. Area	--	--
	iii) Outstation	560747.98	762182.46
	a) Rail Cane	--	--
	b) Other Than Rail Cane	--	--
	iv) Total Cane	8732120.91	10595008.42

(2)

SR No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
3	JUICE & ADDED WATER		
	Average Gross Mixed Juice % Cane	101.87	101.00
	Correction % Mixed Juice	0.42	0.42
	Average Net Mixed Juice % Cane	101.44	100.58
	Total Net Mixed Juice Obtained (Qtls.)	8858278.75	10656529.34
	Average Added Water % Cane	29.96	29.19
4	TOTAL SUGAR BAGGED		
	Total no. of White Sugar bags [P.P.] 50 kgs.	1805000	909000
	Total no. of Raw Sugar bags [P.P.] 50 kgs.	165210	1572000
	Total no. of Sugar bags (White + Raw) [P.P.] 50 kgs.	1970210	2481000
	Total Quantity of sugar in Qtls.	985105	1240500
	Sugar in process Qtls.	Nil	Nil
	Total sugar made Qtls.	985105	1240500
	Sugar recovered from damage sugar of previous season	Nil	**8822
Total Net Sugar made Qtls.	985105	1231678	
5	A) FINAL MOLASSES (C-Heavy)		
	1) Total Molasses Sent Out (Qtls.)	267320.00	295057.30
	2) Molasses in Process, if Any (Qtls.)	Nil	Nil
	3) Molasses Recovered From Previous's Brown Sugar	Nil	Nil
	4) Molasses Recovered From Previous's Remelted Sugar	Nil	Nil
	5) Molasses Recovered From Previous's Damaged Raw Sugar	Nil	- 48.84
	6) Total net Molasses produced (Qtls.)	267320.00	295008.46
	B) HEAVY MOLASSES		
	1) Total B-Heavy Molasses sent out (Qtls.)	34200.00	87002.80
	2) B-Heavy Molasses in process if any (Qtls.)	Nil	Nil
	3) Total B-Heavy Molasses produced (Qtls.)	34200.00	87002.80
	C) Total Molasses produced (Qtls.) (A)+(B)	271520.00	382011.26
	D) Syrup diversion to distillery for Ehanol production (Qtls)	293800.00	224250.00

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
6	RECOVERY		
	Average recovery of Sugar % Cane	11.281	11.625
	Recovery loss due to diversion of B - Heavy	0.108	0.210
	Recovery loss due to diversion of Syrup	1.448	0.871
	F.R.P. Recovery as per guidelines	12.837	12.706
	Average Production of Final Molasses % Cane	3.06	2.79
	Average Production of B-Heavy Molasses % Cane	0.39	0.82
	Total Molasses Production % Cane	3.45	3.61
	Syrup diversion % Cane	3.36	2.12
7	BAGASSE % CANE (C)	28.09	28.19
	Filter cake % Cane	3.94	3.92
8	STORES USED		
	Fire Wood % Cane	.	.
	i) Trial	0.002	--
	ii) Season	--	--
	Lime % Cane (process)	0.135	0.093
	Cooling Tower		
	+ E.T.P.	0.075	0.049
	TOTAL	0.210	0.142
	Lime % Stone CaO % Cane	--	--
	Sulphur % Cane	0.063	0.026
	Lubricants Kgs. per 100 Qtls. Cane		
	a) Oil	0.093	0.116
	b) Grease	0.043	0.050
	Gunny Bags For Sugar, Number per 100 Qtls. Cane [50 Kg PP Bags]	22.66	24.46
	Washing Soda kgs. per 100 Qtls. Cane	0.011	--
	Eliminator kgs. per 100 Qtls. Cane	0.229	0.253
	Descaling compound kgs. per 100 Qtls. Cane	0.335	0.289
	Caustic Soda kgs. per 100 Qtls. Cane.	0.011	0.023
	Armec DC - 1005 kgs. per 100 Qtls. Cane.	0.275	--
	Armec IB - 13 kgs. per 100 Qtls. Cane.	0.035	--
	Armec SP - 72 kgs. per 100 Qtls. Cane.	0.059	--
	Suzalchem SG - 140 kgs. per 100 Qtls. Cane.	0.033	0.036
	Hydrogen Peroxide kgs.per 100 Qtls Cane	0.038	0.010

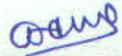
SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
	Bleaching powder kgs.per 100 Qtls. Cane	0.001	--
	Mill Sanitation Chemical kgs.per 100 Qtls. Cane	0.103	0.082
	Scale softening Agent Alkaline Base. per 100 Qtls. Cane.	0.231	0.162
	Enzydex for Dextron Reducer per 100 Qtls. cane	--	--
	Enzylase for starch Hydrolysis per 100 Qtls. cane	0.033	--
	Antiscalant kgs. per 100 Qtls. cane	0.037	0.044
	Colour precipitant kgs per 100 Qtls. cane	0.093	0.017
	Viscosity Reducer kgs per 100 Qtls. cane	0.105	0.060
	Mud Settling Agent kgs per 100 Qtls. cane	0.010	0.011
9	CANE ANALYSIS (D)		
	Sugar Percent	14.704	14.571
	Fibre Percent	13.237	13.250
	Primary Juice		
	Sugar Percents	17.90	16.920
	Brix Percent	20.62	19.560
	Purity	86.81	86.50
	Mixed Juice		
	Sugar Percent	14.028	13.733
	Brix Percent	16.434	16.138
	Purity	85.360	85.097
	Last Mill Juice		
	Sugar Percent	2.650	2.42
	Brix Percent	3.476	3.12
	Purity	76.24	77.56
	Clarified Juice		
	Sugar percent	13.499	13.156
	Brix Percent	15.733	15.399
	Purity	85.800	85.435
	Unsulphured Syrup (Div. route)		
	Sugar Percent	45.815	45.107
	Brix Percent	53.316	52.599
	Purity	85.931	85.756
	Sulphured Syrup		
	Sugar Percent	49.68	52.060
	Brix Percent	57.81	60.560
	Purity	85.94	85.960

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
	Massecuite 'A'	.	.
	Brix Percent	90.63	91.43
	Purity	91.05	91.17
	Massecuite 'B ₁ '		
	Brix Percent	93.69	94.25
	Purity	79.51	79.14
	Massecuite 'B ₂ '		
	Brix Percent	--	96.67
	Purity	--	69.25
	Massecuite 'C'		
	Brix Percent	99.33	99.98
	Purity	60.11	60.68
	MOLASSES (C)		
	A- Heavy Brix Percent	77.69	78.35
	Purity	79.97	79.45
	A- Light Brix Percent	76.34	77.94
	Purity	90.78	90.35
	B ₁ - Heavy Brix Percent	84.076	86.15
	Purity	55.894	60.68
	B ₂ - Heavy Sugar Percent	-	45.401
	Brix Percent	-	84.118
	Purity	-	53.973
	C - Heavy Brix Percent	89.20	--
	Purity	33.45	--
	C - Light Brix Percent	81.73	80.85
	Purity	70.11	68.94
10.	SUGAR (average)		
	i) White Sugar Bagged	.	.
	Sugar Percent (d)	99.80	99.80
	Moisture Percent	0.04	0.04
	ii) Raw Sugar Bagged		
	Sugar Percent (d)	99.20	98.85
	Moisture Percent	0.06	0.06
	iii) Brown Sugar		
	Pol Percent	--	--
	Moisture Percent	--	--

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
	FINAL MOLASSES		
	Sugar Percent	29.838	29.643
	Brix Percent	89.207	90.399
	Purity	33.448	32.813
	BAGASSE		
	Sugar Percent	2.407	2.41
	Water Percent	49.73	49.89
	Fibre Percent	47.13	47.01
	Filter Cake Sugar Percent	1.32	1.65
	Boiler Feed Water		
	Temperature °C	96	96
	PH	8.90	8.90
	Clear Juice Temperature °C	109	109
11.	EFFICIENCY FIGURES		
	Mill Extraction	95.40	95.34
	Reduced Mill Extraction	95.69	95.64
	Boiling House Extraction	91.32	91.31
	Reduced Boiling House Extraction	91.02	91.25
	Overall Extraction	87.12	87.19
	Reduced Overall Extraction	87.36	87.27
12.	SUGAR BALANCE [Cane=100]		
	1) Sugar in Cane	14.704	14.571
	2) Sugar in Mixed Juice	14.028	13.892
	3) Sugar in Bagasse	0.676	0.679
	4) Sugar in Filter Cake	0.052	0.066
	5) Sugar in Final Molasses	0.913	0.826
	6) Sugar in B-Heavy Molasses	0.184	0.373
	7) Sugar in syrup	1.576	0.949
	8) Sugar in sugar	11.259	11.602
	9) Sugar Undertemined	0.044	0.077
	10) Total Losses (in Bagasse, Filter Cake, Syrup, BH, CH Molasses and Undertemined)	3.445	2.970
13.	A] Area & Yield of Cane in Factory Farm		
	a) Total Area of Farm Under Cane (Hect.)	1.44	2.14
	b) Production of Cane Qtls.	1237.81	1651.61
	c) Average Yeild Qtls per Hect.	859.59	771.78
	B]		
	a) Total Area under Cane (Hect.)	8920.82	9336.89
	b) Production of Cane Qtls. (Members, Non Members In Area & Non Members in M.S. Area)	8730883.10	10593356.81
	c) Average Yeild Qtls. per Hect. Total Production of Cane Qtls.	978.69 8732120.91	1134.49 10595008.42

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
14.	AVERAGE VARIETY		
	a) Plant Qtls / Hect.	780.81	940.27
	b) Adsali Qtls / Hect.	1217.440	1396.34
	c) Ratoon Qtls / Hect.	691.38	780.44
	d) Preseasonal Qtls / Hect.	1011.83	1071.33

We here by declare that figures given in this return are complete and true to best of our knowledge and belief.


(Anil D. Jadhav)
Lab Incharge


(S. T. SAWANT)
G.M. Process


(R. D. MAHULI)
Managing Director

RAJARAMBAPU PATIL SAHAKARI SAKHAR KARAKHANA LTD., RAJARAMNAGAR.
POST- SAKHARALE - - 415 414, TALUKA- WALWA, DIST. SANGLI, (MAHARASHTRA STATE)

NOTE :

- Outstation cane is the weighed and purchased at center than factory gate.
- For carbonation factory only.
- In case of 3 Massequite system brix & purities of D-Heavy and D-Light molasses are not to given.
- Sugar means "Direct Pol"
- Bagasse % cane = 100 plus added water % cane minus mixed juice (Gross) % cane.
- Gross season means, the total number of days from the date of start to the date of closure bothe days inclusive.
- Duration of season, this is calculated by dividing the total hours actual crushing by 22 Return in this from must be prepared for the entire working season of the factory and must be submitted to the authorities specified bellow so as to reach them not later than thirty days after date on which working season closed.

**** INFORMATION REGARDING REPROCESSING IN SEASON 2022-23**

NO REPROCESS OF ANY SUGAR IN THIS SEASON

RAJARAMBAPU PATIL SAHAKARI SAKHAR KARKHANA LTD., RAJARAMNAGAR.
POST- SAKHARALE- 415 414. TAL. WALWA, DIST. SANGLI.(MAHARASHTRA STATE)

ADDITIONAL INFORMATION R.T. 8 (C) WITH FOR THE SEASON 2021-2022

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
1	Mill Extraction	95.40	95.34
2	Boiling House Extraction	91.32	91.31
3	Overall Extraction Reduced Mill Extraction	87.12	87.19
4	Reduced Mill Extraction	95.69	95.64
5	Reduced B.H. - Extraction a) Gundurao's formula	91.32	90.74
	b) Novel Deer's formula	91.02	91.25
6	Reduced Overall Extraction a) Gundurao's formula	87.36	86.78
	b) Novel Deer's formula	87.07	87.27
7	Undiluted Juice Lost % Fibre	32.31	32.76
8	Virtual Purity of Final Molasses	33.73	33.16
9	Added Water % Fibre	226.33	220.31
10	Added Water Extracted in M.J. % cane to A.W. % cane	72.73	58.29
11	Crushing Rate / 24 Hrs. M.T. a) Including Stoppages	6500.34	6726.989
	b) Excluding Stoppages	6935.23	7096.020
12	Crushing Rate / 22 Hrs. M.T. a) Including Stoppages	5958.64	6166.407
	b) Excluding Stoppages	6357.29	6504.685
13	E.R.Q.V. M.J./P.J.	96.99	97.56
	L.M.J./P.J.	77.43	83.99
14	A) % of Capacity Utilisation (24 Hrs.)		
	a) Including Stoppages	92.86	96.10
	b) Excluding Stoppages	99.07	101.37
	B) % of Capacity Utilisation (22 Hrs.)		
	a) Including Stoppages	85.12	88.09
	b) Excluding Stoppages	90.82	92.92
15	Magma Purities. a) 'B ₁ ' Sugar	94.56	94.84
	b) 'B ₂ ' Sugar	--	93.20
	c) 'C' Fore Worker Sugar	79.12	82.50
	d) 'C' after Worker Sugar	90.71	92.42
16	Percentage of actual molasses production to theoretical molasses.	98.75	102.35
17	Clarification factor	3.44	3.74
15.	BAGASSE DATA (M.T.)		
	a) Bagasse balance at the start of season	1903.060	0.000
	b) Production of bagasse during season	245255.091	298658.000
	c) Bagasse from outside	--	--
	d) Bagasse in terms of Bio-Gas	--	--
	e) Total bagasse available (a+b+c+d)	247158.151	298658.000
	f) Bagasse used as a fuel in sugar factory	--	--
	g) Bagasse consumed in Co-generation for process	181211.000	218125.000
	h) Bagasse used for Distillery	13273.000	13410.652
	i) Bagasse used for Co-gen. trial & blow up	1903.060	819.640

SR. No.	PARTICULARS	This Season 2022-2023	Last Season 2021-2022
	j) Bagasse used for Vacuum filter	8732.120	10595.0007
	k) Miscellaneous	691.000	1488.000
	l) Total bagasse used (f+g+h+i)	213534.180	244438.299
	m) Bagasse saved (j-e)	33623.971	56527.341
	n) Baled bagasse sold	2794.520	13439.490
	o) Loose bagasse sold	13154.100	14050.940
	p) Bagasse balance at the close of season	--	--
	q) Bagasse saved % cane (Including distillery)	3.85	5.33
	r) Bagasse saved % cane (Excluding distillery)	4.81	5.34
16.	STEAM GENERATION		
	1) Live steam production (M.T.)	423954	502652
	2) Steam consumption for Sugar (M.T.)	395040	470652
	3) Steam consumption % cane	45.24	44.43
	Co-Gen Boiler		
	4) Steam Pressure (Kg/cm.sq.)	109	109
	5) Steam Temperature °C	543	543
	Dist. Boiler		
	6) Steam Pressure (Kg/cm.sq.)	21	21
	7) Steam Temperature °C	380	380
17.	ELECTRICITY GENERATION & CONSUMPTION DATA		
	a) Generation -		
	1) T.G. set	80998000	94500000
	2) D.G. set - Sugar	381	--
	Co-gen.	--	--
	3) Total units Purchased from MSEB	88500	49500
	4) Total Units generated & purchased during season	81086881	94549500
	5) Co-gen. units generated KWH per ton.	92.76	89.19
	b) Consumption -		
	1) Sugar	22543486	25648200
	2) Distillery	2329400	2457400
	3) Colony	291235	347484
	4) Other	531579	532645
	5) Co-generation	6353417	7235900
	6) Grid/Export	49037763.75	59208000
	c) Electricity use KWH / Ton of cane		
	1) Sugar	26.76	24.21
	2) Distillery	2.67	2.32
	3) Colony	0.33	0.32
	4) Other	0.60	0.50
	5) Co-generation	7.28	6.83
	6) Grid/Export	56.16	55.88

SR. No.	PARTICULARS	This Season 2022-2023		Last Season 2021-2022	
		Qty. [Qtls.]	%	Qty. [Qtls.]	%
18	GRADE WISE SUGAR PRODUCTION				
	Grade				
	M-30	202200	20.53	149400.00	12.04/32.87
	S1-30	557800	56.62	255500.00	20.60/56.22
	S2-30	142500	14.46	49600.00	4.00/10.91
	Raw Sugar	82605	8.39	786000.00	63.36
	Brown Sugar	--	--	--	0.00
	Total	985105.00	100.00	1240500.00	100.00
19	Hours lost % to hrs. available		6.27		5.20
	Jawa ratio		82.15		85.93
	Massecuite % cane				
	A		29.31		27.82
	B1		10.84		13.40
	B2		--		1.11
	C		6.40		5.23
	Total		46.55		47.07

Anil D. Jadhav
(Anil D. Jadhav)
Lab Incharge

S. T. Sawant
(S. T. SAWANT)
G.M. Process

R. D. Mahuli
(R. D. MAHULI)
Managing Director

RAJARAMBAPU PATIL SAHAKARI SAKHAR KARAKHANA LTD., RAJARAMNAGAR.
POST- SAKHARALE- - 415 414, TALUKA- WALWA, DIST. SANGLI, (MAHARASHTRA STATE)

MANAGING DIRECTOR

- Mr. R. D. MAHULI

CO-GEN. I/C

- Mr. S. D. KORADE

G.M. PROCESS

- Mr. S. T. SAWANT

G.M. WORKS

- Mr. V. M. MORE

CHIEF AGRI. OFFICIER

- Mr. P. L. PATIL

CHIEF ACCOUNTANT

- Mr. S. L. KHATAVKAR

CO-GEN. MANAGER

- Mr. U. P. SUTAR



राजारामबापू पाटील सहकारी साखर कारखाना लि., राजारामनगर. युनिट नं. १ येथे दि. १२/०१/२०२३ रोजी नव्याने उभारणी केलेल्या ५५ के.एल.पी.डी. क्षमतेच्या डिस्टिलरीच्या शुभारंभ प्रसंगी मा.श्री. डॉ. प्रभाकर बी. कोरे (चेअरमन के.एल.ई. सोसायटी वेळगांव, माजी राज्यसभा सदस्य) समवेत मा. श्री. आमदार जयंतरावजी पाटील साहेब (प्रदेशाध्यक्ष राष्ट्रवादी काँग्रेस पार्टी), कारखान्याचे चेअरमन मा.श्री. पी.आर. पाटील, मा.श्री. प्रतीक जयंतराव पाटील, व्हा. चेअरमन मा.श्री. विजय पाटील, सर्व संचालक, कार्यकारी संचालक मा.श्री. आर.डी. माहली, अधिकारी वर्ग व इतर मान्यवर.



राजारामबापू पाटील सहकारी साखर कारखाना लि., राजारामनगर युनिट नं. १ मधील हंगाम २०२२-२३ च्या बॉयलर अग्निप्रदीपन प्रसंगी मा.श्री. श्रीराम जयसिंगराव पवार (संपादक संचालक सकाळ माध्यम समुह, पुणे) व त्यांच्या सुविद्य पत्नी मा.सी. सुरेखा श्रीराम पवार समवेत कारखान्याचे चेअरमन मा.श्री. पी.आर. पाटील, राजारामबापू सह. बँकेचे चेअरमन मा.श्री. शामराव पाटील, राजारामबापू सह. दूध संघाचे चेअरमन मा.श्री. नेताजी पाटील कारखान्याचे व्हा. चेअरमन मा.श्री. विजय पाटील, सर्व संचालक, कार्यकारी संचालक मा.श्री. आर.डी. माहली, अधिकारी वर्ग व इतर मान्यवर.

To

Book - Post

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To

Regional Officer

Regional Office, M.P.C.B.

Udyog Bhavan, Near Collector Office Kolhapur, 416003

Subject: Proposed Direction Notice u/s 33A of Water (P&C of Pollution) Act 1974, 31 A of Air (P&C of Pollution) Act, 1981 and Hazardous Waste (M, H & T) Rules, 2008.

Reference: Your direction no.MPCB/RO/KOP/PD/2301110010, Date 11-01-2023

Dear Sir,

As MPCB has issued consent to operate to our existing sugar factory having cane crushing capacity 7000 TCD and 28MW co gen plant. MPCB officer visited our factory on 30/11/2022 and observed some non compliance which is mentioned in above referred letter. We are clarifying the points mentioned in the same are as follows

- 1) We are analyzing the samples from MOEF approved laboratory & results are below prescribed standards. Also we have installed online continuous monitoring system to our ETP. Upgradation of ETP is also proposed including anaerobic system & tertiary treatment in our existing primary & secondary treatment of ETP. Tenders are floated. Also we are using all treated effluent to our own 43 acre agricultural land for irrigation purpose. Adequacy report of existing ETP is prepared & submitted to MPCB. Upgradation is proposed as per adequacy report. Adequacy report is prepared by Vasantdada Sugar Institute (VSI) Pune.
- 2) Tertiary treatment is proposed as per Adequacy Report. Also improvement in primary treatment & secondary treatment (anaerobic) is also proposed.
- 3) We have concrete tanks to store treated effluent in no demand period. HDPE lined one pit is provided near ETP to store effluent if necessary. Photos are attached herewith for your kind reference.

Karkhana Management has taken all the efforts for effective implementation of environment management measures. We always follow Consent Conditions and your instructions given time to time & we assure you to continue it in future. So on the above ground, we are requesting don't take any legal action against us.

We hope that the above clarification is satisfactory.

Thanking You,

Yours faithfully



Managing Director

Copy to:

The Sub – Regional Officer,
Sub – Regional Office, MPCB
300/2, Udyog Bhavan, Vishrambag Sangli- 416415

19/1/23
REGIONAL OFFICE
M. P. C. BOARD
UDYOG BHAVAN
OF FLOOR COLLECTOR O.
SANGLI - 416 003

करिता
19/1/23 वरिष्ठ लिपीक,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ,
सांगली.

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.**

Tel. No. (0231) 2652952,
2660448
Fax No. (0231) 2652952
E-mail:
rokolhapur@mpcb.gov.in



Udyog Bhavan,
Near Collector Office,
Kolhapur - 416 003.
Website: <http://mpcb.mah.nic.in>

"Your Service is Our Duty"

No. MPCB/RO/KOP/PDI 2301110010

Date: 11/01/2023

To,
M/s. Rajarambapu Patil Sahakari Sakhar Karakhana Ltd. Sugar (Unit 1)
Rajaramnagar, Post - Sakharale
Tal. Walwa, Dist. Sangli-416313

Sub: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 & Hazardous Waste (M, H & T) Rules, 2008 as amended.

Ref: 1. Hon'ble National Green Tribunal dated 24/08/2022 in the Original Application No. 69 of 2022
2. Visit of Board Officials along with Committee Member on 30.11.2022.
3. Proposal submitted by SRO, Sangli.



WHEREAS, you are operating your unit in 'Pollution Prevention Area' declared under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 & Hazardous Waste (Management & TM) Rules, 2008 as amended 2016.

AND WHEREAS, it is obligatory on your part to provide adequate water and air pollution control devices and adequate health and safety & accidental precautionary measures and to operate it round o'clock so as to prevent any sort of pollution in the surrounding area and to achieve the standards laid down under the provisions of Environment (Protection) Act, 1986.

AND WHEREAS, The joint committee has visited your unit on 30/11/2022 submitted the report to Hon'ble NGT, and observed following non compliances.

1. You have failed to achieve the MPCB prescribed discharge standards. & also fail to carry-out adequacy assessment report of the existing ETP through a reputed Govt. institute/Govt. Engineering College and accordingly augment the ETP so as to achieve the MPCB prescribed discharge standards.
2. You have failed to Provide tertiary treatment system in compliance to the Schedule-I (A) of CTO dated 20/10/2021 i.e. Terms & conditions for compliance of Water Pollution Control.
3. You have failed to Provide 15 days treated effluent storage tank (lined tank) to take care during no demand for irrigation as per CREP condition mentioned in the CTO i.e. in compliance to the Schedule-I (G) of CTO dated 20/10/2021 i.e. Terms & conditions for compliance of Water Pollution Control.

AND WHEREAS, after examining the record of your case, reports of officers of the Board & making necessary enquiries, I am satisfied that you are causing Environmental Pollution problems in the surrounding area and knowingly & wilfully causing grave injury to the environment thereby violating various Environment enactments.

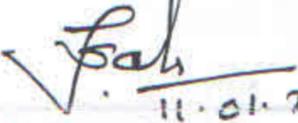
[Handwritten Signature]

NOW THEREFORE, in exercise of the powers conferred on the undersigned by the Board under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and section 31A of Air (Prevention & Control of Pollution) Act, 1981 it is proposed to issue the following directions (for avoidance of doubt, the directions include closure, prohibition or regulation of your activities).

- 1) Why further stringent legal action shall not be initiated against your unit?

You are directed to file your reply to these directions if any, within seven days from the receipt of this notice, failing which Board shall consider issuance of appropriate further directions as may be deemed fit in your case, which may please be noted.

FOR AND ON BEHALF OF THE BOARD


11.01.23

(J. S. Salunkhe)
Regional Officer,
M.P.C. Board, Kolhapur

Copy submitted for information.

- 1) Member Secretary, M.P.C. B, Mumbai.
- 2) Joint Director (Water Pollution Control) Mumbai.

Copy to:

Sub-Regional Officer, M. P. C. Board, Sangli.

- He is directed to serve the directions to the above industry and submit the compliance Report along with clear cut remarks accordingly within stipulated period.



